

HARYANA VIDHAN SABHA

VI SESSION

BULLETIN NO. 1

Friday, the 26th August, 2016

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Friday, the 26th August, 2016 from 2.00 P.M. to 3.08 P.M.)

I. OBITUARY REFERENCES

The Chief Minister made references to the deaths of the late:-

1. Shri A.R. Kidwai, former Governor of Haryana.
2. Shri Brij Mohan Singla, former Minister of Haryana.
3. Chaudhary Shakrulla Khan, former Minister of Haryana.
4. Shri Ram Prasad, former Deputy Minister of Haryana.
5. Dr. Malik Chand Gambhir, former Member of Haryana Legislative Assembly.
6. Shri Brij Anand, former Member of Haryana Legislative Assembly.
7. Shri Uday Singh Maan, former Member of joint Punjab Legislative Council.
8. Freedom Fighters of Haryana.
9. Martyrs of Haryana
10. Others.

On the Suggestion made by Shri Anand Singh Dangi, M.L.A., the Chief Minister also added the name of L/Naik Sh. Ashok Kumar R/o village Bahu Akbarpur, Distt. Rohtak, who martyred in Pathankot on 24th August, 2016 and spoke for 11 minutes.

Shri Jaswinder Singh Sandhu, member from the Indian National Lok Dal spoke for 10 minutes and made a suggestion and agreed to that the name of Smt. Parmeshwari Devi, younger sister of Jan Nayak Chaudhary Devi Lal, former Deputy Prime Minister of India, who died in Abubshahar, was also added in the above-said list.

Smt. Kiran Choudhry, Leader of the Congress Legislature Party, spoke for 9 minutes.

Shri Bhupinder Singh Hooda, a member from the Indian National Congress Party, spoke for 2 minutes.

The Parliamentary Affairs Minister also spoke for 5 minutes.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 4 minutes.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

II. REQUEST TO REVOKE THE SUSPENSION OF THE THREE SUSPENDED MEMBERS OF THE INDIAN NATIONAL CONGRESS PARTY/RESCINDING OF DECISION OF THE HOUSE.

Shri Randeep Singh Surjewala, a Member from the Indian National Congress Party raised the matter of suspension of his three party Members namely Shri Kuldeep Sharma, Shri Jaiveer Singh and Shri Jagbir Singh Malik, who were suspended by the House for the period of six months during the Budget Session earlier this year for interrupting and tearing up the copies of the Governor's Address and urged the Speaker to revoke the decision taken by the House on 15th March, 2016 in keeping with the spirit of democracy.

Shri Gian Chand Gupta, a member from the Treasury Benches, spoke in this regard.

Shri Jaswinder Singh Sandhu, a member from the Indian National Lok Dal also requested the Speaker to revoke the suspension of the three Members of the Indian National Congress Party.

Shri Bhupinder Singh Hooda, a member from the Indian National Congress Party also spoke on this matter.

The Finance Minister and the Health Minister also spoke on this matter and urged the Speaker to call back the three suspended Members of the Indian National Congress Party sympathetically.

The Chief Minister also intervened in this matter.

On a request made by Shri Randeep Singh Surjewala, M.L.A. and a suggestion made by the Leader of the House and supported by the members of the House, the Speaker, after taking the sense of the House, rescinded earlier decision of the House of suspension of three Members of the Indian National Congress Party and allowed them to participate in the proceedings of the House.

III. RAISING THE MATTER IN REGARD TO PRESENT THE BUSINESS ADVISORY COMMITTEE REPORT IN THE HOUSE

Shri Karan Singh Dalal, a Member from the Indian National Congress Party raised the matter in regard to presentation of the First Report of the Business Advisory Committee and requested the Speaker to present the same today in the House.

The Speaker informed the House that the First Report of the Business Advisory Committee will be presented in the House on Monday, the 29th August, 2016.

IV. ADJOURNMENT OF SITTING

The Speaker informed the House that as decided in the meeting of the Business Advisory Committee, the sitting of the House is adjourned as a mark of respect to the memory of Dr. A. R. Kidwai, former Governor of Haryana and announced that the business fixed for today will be taken up on next sitting of the House i.e. 29th August, 2016.

The Sabha then adjourned till 2.00 P.M. on Monday, the 29th August, 2016.

CHANDIGARH
The 26th August, 2016.

SECRETARY